

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 115 of 2016 (SZ)**

**Appellant(s)**

Human Rights & Consumer Protection  
Cell Trust – Regd. 1/IV/2014  
Rep. by its Chairman,  
Rajkumar Singh  
Serilingampally, Hyderabad

**Respondent**

Vs The State of Telangana, Rep. by its Chief  
Secretary, Hyderabad, Telangana State  
and 5 others

**Legal Practitioners for Appellant(s)**

**Legal Practitioners for Respondents**

Mrs. H. Yasmeen Ali for R1, R4 & R6  
Mr. T.S. Sai Krishnan for R2 & R3  
M/s.D.Srinivasan, K. Prakash for R5

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 20<sup>th</sup> September, 2017</p> <p>The application is listed for final arguments.</p> <p>Applicant who appears in person is not present. The learned counsel appearing for the respondents are present.</p> <p>It is submitted that the application be listed on 27.10.2017.</p> <p>List the matter for final arguments on 27.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>